

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 11.12.2020

(Morning Session)	(Afternoon Session)
<p><b>Evidence</b></p> <ol style="list-style-type: none"><li>1. P &amp; SC No.5018/2019</li><li>2. P &amp;S.C.No.5021/2019</li><li>3. P&amp;S.C. No.5042/2019</li><li>4. P&amp;S.C.No. 5053/2019</li><li>5. P&amp;S.C.No. 5029/2019</li><li>6. P&amp;SC.No. 5045/2019</li><li>7. M.C.No. 5021/2019</li><li>8. M.C.No. 5069/2019</li></ol>	<p><b>Hearing/Objection</b></p> <ol style="list-style-type: none"><li>1. Ex.No. 5017/2017</li><li>2. Ex.No. 5018/2017</li><li>3. Ex.No. 5069/2018</li><li>4. Ex.No. 5036/2019</li><li>5. Ex.No. 5027/2017</li><li>6. Ex.No. 5037/2019</li><li>7. P&amp;SC.No. 5022/2020</li><li>8. M.C.No. 5202/2020</li><li>9. M.C.No. 5098/2020</li></ol>
<p><b>Hearing/Objection</b></p> <ol style="list-style-type: none"><li>9. Ex.No. 5035/2019</li><li>10.Ex.No. 5060/2018</li><li>11.Ex.No. 5066/2018</li><li>12.Ex.No. 5071/2018</li><li>13.Ex.No. 5073/2018</li><li>14.Ex.No. 5076/2018</li><li>15.Ex.No. 5015/2017</li></ol>	<p><b>Arguments</b></p> <ol style="list-style-type: none"><li>10.R.A.No. 5107/2016</li><li>11.R.A.No.5030/2019</li><li>12.R.A.No. 5026/2019</li><li>13.R.A.No. 5041/2017</li></ol>
	<p><b>Charge</b></p> <ol style="list-style-type: none"><li>14.S.C.No. 5020/2020</li><li>15.S.C.No. 5022/2019</li></ol>

 10/12/2020

(Syed Baleegur Rahaman)  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil Cases listed on 11-12-2020 are posted to 11-02-2021.

**LIST OF CASES WHICH ARE POSTED ON 11-12-2020 IN THE  
COURT OF PRL. SENIOR CIVIL JUDGE AND JMFC, ANEKAL.**

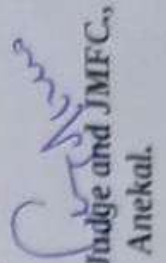
<b>Morning Session</b>			<b>Afternoon Session</b>		
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
1	O.S. No. 595/2006	Arguments	1	O.S. No. 289/2013	Evidence
2	O.S. No. 645/2007	Arguments	2	O.S. No. 189/2013	Evidence
3	O.S. No. 299/2009	Arguments	3	O.S. No. 45/2013	Evidence
4	O.S. No. 176/2018	Arguments	4	O.S. No. 556/2014	Evidence
5	Mis. No. 5/2016	Arguments	5	O.S. No. 518/2017	Evidence
6	Mis. _____/2017	Arguments	6	O.S. No. 162/2018	Evidence
7	O.S. No. 1730/2006	Evidence	7	O.S. No. 619/2019	Evidence
8	O.S. No. 245/2006	Evidence	8	O.S. No. 161/2010	Steps
9	O.S. No. 811/2006	Evidence	9	O.S. No. 425/2010	Steps
10	O.S. No. 250/2007	Evidence	10	O.S. No. 214/2011	Steps
11	O.S. No. 256/2009	Evidence	11	O.S. No. 273/2012	Steps
12	O.S. No. 124/2010	Evidence	12	O.S. No. 371/2013	Steps
13	O.S. No. 452/2010	Evidence	13	O.S. No. 106/2013	Steps
14	O.S. No. 150/2010	Evidence	14	O.S. No. 185/2013	Steps
15	O.S. No. 313/2010	Evidence	15	O.S. No. 489/2014	Steps
16	O.S. No. 276/2011	Evidence	16	O.S. No. 553/2019	Steps
17	O.S. No. 188/2011	Evidence	17	O.S. No. 581/2020	Steps
18	O.S. No. 127/2016	Evidence	18	O.S. No. 577/2020	Steps
19	L.A.C. No. 1/2013	Evidence	19	Ex. No. 24/2020	Steps
20	Ex. 9/2016	Evidence	20	Ex. No. 4/2013	Steps

Sd/-  
Prl. S.C.J, Anekal.

**In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.**  
**Cause List Dated :- 11.12.2020**

Sl.No	Morning Session	Stage of the Case	Sl.No	After noon Session	Stage of the Case
1	OS No.196/2020	Hearing	1	CC No. 970/2011	Evidence
2	OS No.606/2017	Cross of PW1	2	CC No. 783/2011	Evidence
3	OS No.94/2006	Amendment	3	CC No. 1338/2011	Evidence
4	CC No.383/2008	Evidence	4	CC No. 253/2012	Evidence
5	CC No.540/2010	Evidence	5	CC No. 642/2012	Evidence
6	CC No.68/2009	Evidence	6	CC No. 1119/2012	Evidence
7	CC No.137/2010	Evidence	7	CC No. 1152/2012	Evidence
8	CC No.874/2010	Evidence	8	CC No. 1444/2013	Evidence
9	CC No.1148/2010	Evidence	9	CC No. 872/2015	Arguments
10	CC No.355/2011	Evidence	10	CC No. 1033/2015	313 Statement
11	CC No.1568/2017	Cross	11	CC No. 589/2016	313 Statement
12	CC No.949/2015	HBC	12	CC No. 803/2016	313 Statement
13	CC No.432/2016	HBC	13	CC No. 804/2016	313 Statement
14	CC No.416/2017	HBC	14	CC No. 1894/2016	313 Statement
15	CC No.2019/2016	Evidence	15	CC No. 2186/2016	313 Statement
16	CC No.354/2011	Plea	16	CC No. 1481/2017	313 Statement
17	CC No.287/2012	Plea	17	PCR No. 165/2020	Sworn Statement
18	CC No.1267/2017	Plea	18	PCR No. 166/2020	Sworn Statement
19	CC No.1073/2018	Plea	19	PCR No.181/2020	Sworn Statement
20	CC No.481/2019	Plea	20	CC No. 1458/2011	Objections Objections

**NOTE :- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by the Hon'ble High Court of Karnataka.**

  
**Prl. Civil Judge and JMFC,**  
**Anekal.**

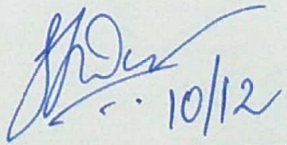


**Matter listed on 11-12-2020 for hearing in the court of  
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 65/09	Evidence	1	OS.No. 886/12	Arguments
2	OS.No. 367/12	Evidence	2	OS.No. 232/13	Arguments
3	OS.No. 732/13	Evidence	3	OS.No. 18/14	Arguments
4	OS.No. 114/14	Evidence	4	OS.No. 248/07	Hearing
5	OS.No. 606/14	Evidence	5	OS.No. 234/08	Hearing
6	OS.No. 21/18	Evidence	6	OS.No. 352/08	Hearing
7	OS.No. 188/18	Evidence	7	OS.No. 454/08	Hearing
8	OS.No. 226/18	Evidence	8	OS.No. 19/10	Hearing
9	OS.No. 436/18	Evidence	9	OS.No. 183/11	Hearing
10	OS.No. 558/18	Evidence	10	OS.No. 51/17	Hearing
11	OS.No. 354/19	Evidence	11	OS.No. 386/20	Steps
12	OS.No. 136/09	Evidence	12	OS.No. 47/10	Steps
13	OS.No. 127/10	Evidence	13	OS.No. 265/13	Steps
14	OS.No. 141/07	Steps	14	OS.No. 349/16	Steps
15	OS.No. 97/14	Steps	15	OS.No. 123/17	Steps
16	OS.No. 248/15	Steps	16	OS.No. 338/17	Steps
17	OS.No. 286/15	Steps	17	OS.No. 79/18	Steps
18	OS.No. 493/15	Steps	18	Ex.No. 6/20	Steps
19	OS.No. 237/20	Steps	19	OS.No. 537/19	Steps
20	OS.No. 385/20	Steps	20	OS.No. 445/19	Steps

All matters are listed for hearing.

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12-11-2020 issued by the Hon'ble High Court of Karnataka.**

  
II Addl. Civil Judge & JMFC,  
Anekal.